

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

153/252/ND/2019

In the matter of :

Pristline City Green (P) Ltd

.. PETITIONER

SECTION

Under Section 252

Order delivered on 29.1.2019

Coram :

Sh. R. Varadharajan,  
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor :-

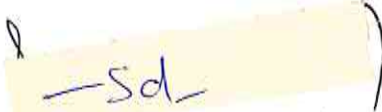
For the Respondent/Corporate Debtor :

For the Intervener

: Ms. Kusum Yadav, Co. Prosecutor for Ro

ORDER

None appears for the Appellant. Post the matter for the appearance of the appellant on 14.2.2019. Non-appearance on the part of Appellant on the said date will result in dismissal of the appeal.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit